

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(19) C.P.(I.B)-2496/9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Budhraja Packaging Pvt. Ltd.  
V/s  
Flamingo Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 9 of Insolvency & Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. Placed on record Withdrawal Memo. Suo-Moto Withdrawn. CP 2496 disposed of as Withdrawn. To be consigned to Records.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**04.09.2018.**

HHS